Constitution (Amendment) Bill, 2024 (Amendment of Article 80, etc.) (Introduced)

SHRI MANISH TEWARI (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है :

?कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमति प्रदान की जाए ।?

<u>प्रस्ताव स्वीकृत हुआ ।</u>

SHRI MANISH TEWARI: Sir, I introduce the Bill.

15.38½ hrs